

गुजाराज में शिक्षण संस्थाओं में भी बहुत प्रायोजन वाले और पिछले दिनों शिक्षण संस्थाएं बहुत दिनों तक बन्द रही तो जितने दिनों तक शिक्षण संस्थाएं कार्यकाल में बन्द रही, उसके सम्बन्ध में सेन समिति ने क्या रिपोर्ट दी है ? प्रश्न

जितने कार्यकाल में शिक्षण संस्थाएं बन्द रहेंगी उनका पैसा शिक्षाको को मिलेगा या वह पैसा कटेगा ?

प्रो० एस० नूरुल हसन : अध्यक्ष जी, इसका जवाब मैं कैसे दे सकता हूँ इसका फैसला यूनिवर्सिटीज को खुद करना होगा।

श्री शंकर बहाल सिंह : सदन के सभी सदस्य यह जानना चाहते हैं कि एक साल में 9 महीने विश्वविद्यालय अगर बन्द रहते हैं, तब भी प्राध्यापको को वेतन मिलता रहता है, तो जब हड़ताल के कारण विश्वविद्यालय बन्द रहेंगे तो उसका पैसा देने का सरकार का क्या औचित्य है ?

अध्यक्ष महोदय : माननीय सदस्य इस पर भी विचार कर लिया करें कि प्रश्न सबधित भी है या नहीं।

श्री शंकर बहाल सिंह : सबधित है।

SHRI P. M. MENTA: May I know why this inordinate delay has taken place in implementing the UGC revised pay scales in all the universities of Gujarat and whether Government proposes to take any action against those responsible for it?

PROF. S. NURUL HASAN: The Government were considering this matter and they have taken a decision. They have their own machinery of making calculations or taking other factors into consideration.

श्री राम देव सिंह : मैं यह जानना चाहता हूँ कि किस राज्य सरकारो ने सेन कमेटी की रिकमेण्डेशन को मंजूर किया है उन के सम्बन्ध

में सरकार क्या करने जा रही है।

प्रो० एस० नूरुल हसन : अध्यक्ष महोदय, यह प्रश्न गुजरात के बारे में है।

अध्यक्ष महोदय : माननीय सदस्य जबर्दस्ती गुजरात में घुमने जा रहे हैं।

श्री राम देव सिंह : यह प्रश्न सब राज्यों में सम्बन्धित है। अगर सेन कमेटी की रिकमेण्डेशन को कुछ राज्य सरकारें नहीं मानती हैं, तो उन के बारे में सरकार क्या करने जा रही है ?

अध्यक्ष महोदय : नैकम बँस्चन-श्री राम गोपाल रैडडी।

#### Terms and Conditions of Loans for Godavari Barrage Project by World Bank

\*466 SHRI M. RAM GOPAL REDDY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply given to Unstarred Question No. 848 on the 24th February, 1975 regarding Foreign Assistance for Irrigation Projects and state the terms and conditions of the loan of 45 million dollars agreed to by World Bank for Godavari Barrage Projects in Andhra Pradesh?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): A statement is laid on the Table of the House.

#### Statement

The terms and conditions of the loan of 45 million Dollars agreed to by the World Bank for Godavari Barrage Project in Andhra Pradesh are broadly as follows:

(1) The loan is interest-free but carries a service charge at the rate of 3/4 per cent per annum on the principal amount for the credit withdrawn and outstanding from time to time.

(ii) The loan is re-payable in 50 years, including a grace period of 10 years.

**SHRI M. RAM GOPAL REDDY:** May I know what is the amount so far made available for this project and whether that amount has been given to the State Government for construction of this project?

**SHRI KEDAR NATH SINGH:** As mentioned in the statement, the loan agreed to is 45 million Dollars.

**SHRI M. RAM GOPAL REDDY:** At what rate will you be drawing it from the World Bank? Has it been handed over to the State Government for utilisation?

**SHRI KEDAR NATH SINGH:** This money is given at a service charge at the rate of 3/4 per cent per annum. It does not go to the State Government directly. It comes into the Central Pool and allocations are made from this pool in the form of loans and grants to the State Governments. The State Governments give priority according to their own plan.

**SHRI M. RAM GOPAL REDDY:** Out of the loan which has been given by the World Bank, what is the amount made available to the State Government so far?

**SHRI KEDAR NATH SINGH:** Out of that amount, no amount has been given to the State Government.

**SHRI PATTABHI RAMA RAO:** Is the hon. Minister aware that this particular anicut was built in the last century by Sir Arthur Cotton who himself predicted that it will not last beyond 100 years? It is now more than 120 years old and it has given way in one or two places. If this anicut gives way, hundreds of lakhs of acres will be affected and the so-called rice bowl will be affected. This will affect the whole country. As a matter of fact, is the minister aware

that more than Rs. 5 crores have been paid as levy by the agriculturists in that delta? Unless it is completed quickly, it will affect the whole country's food position. How long will they take to complete it?

**SHRI KEDAR NATH SINGH:** It is correct that this is the oldest barrage on the Godavari. The Planning Commission has already approved its construction in 1971 at a cost of Rs. 26.59 crores. It is going to be implemented.

**SHRI B. V. NAIK:** Why do we give the right of option to the management of the World Bank to pick up schemes and tying up our loans to specific projects? Why don't we insist that the projects will be selected by our Government—whether it is Godavari, Cauvery or any other project? Why is it that you don't insist on having loans from the World Bank on favourable conditions in the form of united loans?

**SHRI KEDAR NATH SINGH:** I may inform the hon. Member that experts of the World Bank come and select the projects according to their norms. But the money given by the World Bank comes to the Central pool; it does not go to the particular project as such. The State Government plan their projects according to their own priorities and get money from the Central Pool.

**SHRI B. V. NAIK:** I wanted to know whether the Government insisted on the World Bank for united loans and failed, that is to say, the World Bank are not agreeable to our proposals.

**SHRI KEDAR NATH SINGH:** It is not our concern; it is the concern of the other Ministries. The hon. Member should address his questions to them.

**SHRI ANNASAREB GOTKINDE:** I want to know the total amount of World Bank assistance so far received,

or agreed to, for irrigation projects in the country and, secondly, the names of the projects in Andhra Pradesh receiving credit or assistance from the International Development Agency and the total amount of assistance or credit given or agreed to be given to these projects

MR. SPEAKER: This is about the Godavari project.

SHRI ANNASAHIB GOTKHINDE: It comes from the original question.

SHRI KEDAR NATH SINGH: For the World Bank we have suggested nine projects—one in Bihar, one in Gujarat, one in Karnataka, one in Kerala, three in Maharashtra and one in Orissa.

SHRI ANNASAHIB GOTKHINDE: Sir, he is evading my question

MR. SPEAKER: I just kept quiet. It is not a relevant question.

SHRI KEDAR NATH SINGH: There are two more projects, one in Gujarat and one in Andhra Pradesh.

SHRI P. NARASIMHA REDDY: The Minister has been pleased to inform the House that the World Bank loan is adjusted towards the Central Pool and that it is not related to any particular project. May I know in this connection whether the actual release of the World Bank loan depends upon the pace of utilisation as evidenced by the execution of the project and, if so, is it not in the interests of the country that the pace of the execution of the project should be stepped up so that the loans sanctioned by the World Bank may be fully utilized to the benefit of the Central pool?

SHRI KEDAR NATH SINGH: We are taking all the steps to get them completed quickly. But the execution depends entirely on the State Governments. We are all trying to see that the projects are completed in time.

MR. SPEAKER: The question was very simple. If the release of the loan depends upon the completion of the various stages of the project, will it not be better to complete them quickly? It is a suggestion for action.

SHRI KEDAR NATH SINGH: Thank you.

MR. SPEAKER: It is not always my job to invite attention to that

SHRI P. VENKATASUBBAIAH: The hon. Minister in his earlier reply said that certain projects have been selected for World Bank assistance. In this connection, may I know from him whether the identification of these projects for World Bank assistance is made on the basis of accelerating the completion of the projects which have got a long gestation period or they have been selected at random?

SHRI KEDAR NATH SINGH: I may inform the House that the selection of projects is based on their utility. The opinion is taken of the State Government and the Central Water and Power Commission. On this basis, the projects are selected.

Non-payment of Sugarcane price by Sugar Mills in U. P. and Bihar

\*467. SHRI NARSINGH NARAIN PANDEY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware that in Uttar Pradesh and Bihar the sugar mill owners are not paying the current sugarcane price in spite of Government orders and thus crores of rupees are in arrears and if so, the reaction of the Government; and

(b) how much arrears of the last season are still outstanding?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ